

Board for regulating promotions against leave vacancies, other than on Leave Preparatory to retirement. Cases dealt with in accordance with the extant procedure of the Western Railway earlier cannot be reopened.

12.06 hrs.

PAPERS LAID ON THE TABLE

MR. SPEAKER : Papers to be laid.

DR. HENRY AUSTIN (Ernakulam) : I wish to raise an important matter.

MR. SPEAKER : Unless I get advance notice, I am not going to allow any matter to be raised.

BOMBAY PUBLIC TRUSTS (GUJARAT)  
(AMDT.) RULES AND A STATEMENT

THE MINISTER OF STATE IN THE  
MINISTRY OF LAW AND JUSTICE (SHRI  
NITIRAJ SINGH CHAUDHARY) : I beg  
to lay on the Table—

- (1) A copy of the Bombay Public Trusts (Gujarat) (Amendment) Rules, 1971, published in Notification No. GH/K/176/BPT/Rules/1508/E in Gujarat Government Gazette dated the 8th July, 1971, under sub-section (4) of section 84 of the Bombay Public Trusts Act, 1950, read with clause (c) (iv) of the Proclamation dated the 13th May, 1971, issued by the President in relation to the State of Gujarat. [*Placed in Library. See No. LT-789/71*]
- (2) A statement (Hindi and English versions) explaining the reasons for not laying the Hindi version of the above Notification. [*Placed in Library. See No. LT-790/71*]

STATEMENT ON FLOOD SITUATION

THE MINISTER OF IRRIGATION  
AND POWER (DR. K. L. RAO) : I beg  
to lay on the Table a statement (Hindi  
and English versions) on the flood situation in  
the country. [*Placed in Library. See No.  
LT-791/71*]

12.01 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following messages received from the Secretary of Rajya Sabha :—

- (i) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Tuesday, the 27th July, 1971, adopted the following motion in regard to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes :—

MOTION

"That this House concurs in the recommendation of the Lok Sabha that a Committee of both the Houses to be called the 'Committee on the Welfare of Scheduled Castes and Scheduled Tribes' be constituted for the purposes set out in the motion adopted by the Lok Sabha at its sitting held on the 16th June, 1971, and communicated to this House, and resolves that this House do join in the said Committee and proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote and by secret ballot, ten members from among the members of the House to serve on the said Committee."

2. I am further to inform the Lok Sabha that in pursuance of the above motion, the following Members of the Rajya Sabha have been duly elected to the said Committee :—

1. Shri Brahmananda Panda
2. Shri Sukhdev Prasad
3. Shri B. T. Kemparaj
4. Shri Ganeshi Lal Chaudhary
5. Shri Balram Das
6. Shri Roshan Lal